

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/205/2017
NAME OF THE PETITIONER(S) : SECURO FACILITY MANAGEMENT PVT LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1	S. Sathyanarayanan CA. Kaliannan	Counsel for petitioner	
	B. Sarath babu advocate	Counsel for Respondent	
			

ORDER

Mr. S. Sathyanarayanan, representing the Petitioner present and in support of the application submitted an affidavit of the shareholder of the Company. Mr. Sarathbabu, Counsel for RoC also present. Heard. **Reserved for order.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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